

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA (CAA) No.416/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> October 2017, 10.30 A.M**

|                     |                                                                      |                                    |                     |
|---------------------|----------------------------------------------------------------------|------------------------------------|---------------------|
| Name of the Company |                                                                      | Original Promoters Pvt.Ltd. & Ors. |                     |
| Under Section       |                                                                      | 230-232                            |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of             | Signature with date |

1. PATITA PARAN BISHWAL, Adv Pehlu

*[Signature]*  
11/10/17

**ORDER**

Ld. Counsel for the petitioners is present.

Heard. Admit.

Reserved for order.

*[Signature]*

(Jinan K.R.)  
Member (J)

*[Signature]*

(Vijai Pratap Singh)  
Member (J)